Dr. Aditi Choudhary

Director (Academics)/ Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi) Dwarka, New Delhi-110078 011-20892191, 011-28036502 (O) 011-28036687 (Fax) Email: dja@nic.in

No. DJA/Trg./MS-04/1651/2023/ 127 6

14th March, 2023

The Ld. Principal District & Sessions Judge, HQs, Central, THC

The Ld. Principal District & Sessions Judge, South, Saket

- 3. The Ld. Principal District & Sessions Judge, North-West, Rohims
- 4. The Ld. Principal District & Sessions Judge, New Delhi, PHC
- 5. The Ld. Principal District & Sessions Judge, East, KKD
- 6. The Ld. Principal District & Sessions Judge, North, Rohini
- 7. The Ld. Principal District & Sessions Judge, South-West, Dwarka
- 8. The Ld. Principal District & Sessions Judge, South-East, Saket
- The Ld. Principal District & Sessions Judge, North-East, KKD
- 10. The Ld. Principal District & Sessions Judge, West, THC
- 11. The Ld. Principal District & Sessions Judge, Shahdara, KKD

Sub.: Judicial Colloquium on Human Trafficking.

Respected Sir/Madam,

As per the approved Training Calendar 2023, the Delhi Judicial Academy shall be conducting a 'Judicial Colloquium on Anti-Human Trafficking' for MMs dealing with cases under the Immoral Traffic Prevention Act (Full Strength), Mixed Group of other DHJS & DJS Officers, Principal Magistrates, Juvenile Justice Board, Public Prosecutors, District Nodal Police Officers and investigating officers for Human Trafficking, other relevant stakeholders (as per information to be provided by the Home Secretary/State Nodal Officers of AHTU) and Additional DCPs & ACPs, of Delhi Police on 25th March, 2023 at the Auditorium, Delhi Judicial Academy, Dwarka, New Delhi.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 25th March, 2023, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Encl.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

As directed copy of letter dated DJA/Trg./FC/Batch-XIV (DHJS)/1665/2023/1366 dated 14.03.23 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

- 1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter.
- 2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 3. The CMM, Central District, Tis Hazari Court, Delhi.
- 4. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi. 8. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- The LAYERS for uploading the same.
- 7. The Branch In-charge, Pool Car Section, Tis Hazri Courts, Delhi.

(Rakesh Pandit)

Additional District Judge - 09 Link Officer In-charge Judicial Branch, Central for Principal District'& Sessions Judge(HQs)

Tis Hazari Court, Delhi.

Nomination List for

Judicial Colloquium on Anti-Human Trafficking for MMs dealing with cases under the Immoral Traffic Prevention Act (Full Strength), Mixed Group of other DHJS & DJS Officers, Principal Magistrates, Juvenile Justice Board, Public Prosecutors, District Nodal Police Officers and investigating officers for Human Trafficking, other relevant stakeholders (as per information to be provided by the Home Secretary/State Nodal Officers of AHTU) and Additional DCPs & ACPs, of Delhi Police

on 25th March, 2023

s. N.	Name of Officer	Present posting	Civil/ Police District	Place of Posting
1	Ms. Ruchi Aggarwal Asrani	ASJ (FTSC) (POCSO)	West	THC
2	Ms. Richa Parihar	ASJ (FTSC) (POCSO)	Central	THC
3	Ms. Riya Guha	ASJ (FTSC) (RC)	West	THC
4	Ms. Anu Aggarwal	ASJ (POCSO)	South-East	Saket
5	Mr. Amit Bansal	ASJ (POCSO)	South	Saket
6.	Mr. Ravinder Singh-I	ASJ (POCSO)	East	KKD
7	Ms. Bhawani Sharma	ASJ (POCSO)	Shahdara	KKD
8	Mr. Nipun Awasthi	ASJ (POCSO)	Shahdara	KKD
9	Mr. Virender Kumar Kharta	ASJ (POCSO)	North	Rohini
10	Mr. Kumar Rajat	ASJ (POCSO)	West	THC
11	Ms. Chhavi Kapoor	ASJ (POCSO)	New Delhi	PHC
12	Ms. Aditi Garg	ASJ (POCSO)	West	THC
13	Ms. Surya Malik Grover	ASJ (Special Fast Track Court)	South-East	Saket
14	Ms. Surabhi Sharma Vats	ASJ (Special Fast Track Court)	East	KKD
15	Ms. Aanchal	ASJ (Special Fast Track Court)	West	2 10 10
\rightarrow	Dr. Pankaj Sharma	ASJ (Special Fast Track Court)	North	THC
17	Ms. Mansi Malik	MM	North-West	Rohini
18	Mr. Animesh Bhaskar Mani Tripathi	MM	Shahdara	Rohini KKD
19	Mr. Dev Chaudhary	MM	Company of the con-	
20	Ms. Bharti Garg	MM	Shahdara	KKD
21	Ms. Apoorva Rana	MM	South-West	Dwarka
22	Ms. Kratika Chaturvedi		South-West	Dwarka
23	Ms. Neha Barupal	· MM	South-West	Dwarka
		MM	South-East	Saket

S. N.	Name of Officer	Present posting	Civil/ Police District	Place of Posting
24	Ms. Chhaya Tyagi	MM	East	KKD
25	Ms. Ritika Kansal	MM	North-West	Rohini
26	Mr. Vaibhav Kumar	MM	North-East	KKD
27	Mr. Devanshu Sajlan	MM	West	THC
28	Ms. Akanksha Garg	MM	South-East	Saket
29	Ms. Shikha Chahal	MM ·	South-East	Saket
30	Ms. Bharti Beniwal	MM	South-West	Dwarka
31	Mr. Divyam Lila	MM	South	Saket
32	Ms. Deeksha Sethi	MM	South-West	Dwarka
33	Ms. Swati Gupta-II	MM	North	Rohini
34	Ms. Sonika	MM	East	KKD
	Mr. Kapil Gupta	MM	New Delhi	PHC
6	Mr. Aviral Shukla	MM	South	Saket
7	Mr. Kautuk	MM	North	Rohini
8 1	Mr. Ankur Panghal	MM	Shahdara	KKD
9 1	Mr. Shubham Devadiya	MM	West	THC
N	As. Anamika	MM	New Delhi	PHC
N	Is. Deepakshi Rana	MM	Shahdara	KKD
N	Ar. Nitesh Goel	MM	South-West	Dwarka
N	/Ir. Ayush Sharma	MM	North-West	Rohini
_	Mr. Navdeep Gupta	MM ·	North-West	Rohini
and Commen	Ir. Sankalp Kapoor	MM	South-West	Dwarka
AND AND AND AND	Is. Poorva Mehra	MM	South-East	Saket
1000	Ir. Snehil Sharma	MM	South-East	Saket
-	r. Mayank Aggarwal	MM	Central	THC
-	r. Milan Goel	MM	West	THC
	r. Chatinder Singh	MM	Central	THC
-	r. Himanshu Tanwar	MM	South-East	Saket
	r. Vinod Kumar	MM	Central	THC
-	r. Gaurav Katariya	MM	North	Rohini
-		MM	North	Rohini
_	r. Ajay Narwal	MM	South-East	Saket
_	r. Karan Choudhary	MM	South-East	Saket
_	s. Vijayshree Rathore	MM	West	THC
-	r. Aakash Sharma	MM	Central	THC
	s. Shivli Talwar	MM ·	East	KKD
	s. Himanshi Tyagi	MM	South-East	Saket
	. Rishabh Tanwar	MM	West	THC
Ms	. Shagun	MM	Central	THC

S. N.	Name of Officer	. Present posting	Civil/ Police District	Place of Postin
		DJS (Dealing with ITP Cases)		
63	Ms. Snigdha Sarvaria	CMM	New Delhi	PHC
64	Ms. Sonam Singh-I	ACMM	South-East	Saket
65	Sh. Siddhant Sihag	MM	South-West	Dwarka
66	Sh. Paras Dalal	MM	South-West	Dwarka
67	Ms. Tapasya Agarwal	MM	North	Rohini
68	Sh. Vinod Joshi	MM	East	KKD
59	Sh. Ashwani Panwar	MM	South	Saket
70	Sh. Rupinder Singh Dhiman	MM	North-East	KKD
1	Sh. Anshul Mehta	MM	West	THC
2	Ms. Gita	MM	Central	THC
3.	Ms. Sanya Dalal	MM	North-West	Rohini
1	Sh. Gaurav Dahiya	MM	South-East	7
Party and and and	Sh. Akshay Sharma	MM	South-East	Saket
1	Sh. Apoorv Gupta	MM		Saket
N	Ms. Chakita Srivastava	MM	Central	THE
	Sh. Bhavaya Karhail	MM	Shahdara	KKD
N	Ms. Devanshi Janmeja	MM	New Delhi	PHC
)	Sh. Arvind Dev	MM	West	THC
	Sh. Jitender	MM	East	KKD
2 N	Ms. Yashdeep Chahal		North	Rohini
3	Sh. Ankit Garg	MM	New Delhi	PHC
		MM	South-East	Saket
N	Ms. Preeti Agarwala	Principal Magistrates (JJB)		
	Ms. Neha Gupta Singh	Principal Magistrate, JJB-IV	East	Family Court Complex, Vishwas Naga
		Principal Magistrate, JJB-II	Central	Ferozshah Kotl
	Ms. Tanvi Khurana	Principal Magistrate, JJB-V	East	Vishwas Naga
.,	Mr. Prayank Nayak	Principal Magistrate, JJB-VI	East	Family Court
	As. Sonam Gupta	Principal Magistrate, JJB-III	Central	Complex,
M	Mr. Mohit Sharma	Principal Magistrate, JJB-I		Sewa Kutir, Kingsway Cam
		Principal Magistrate, JJB-I	Central	Kings

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